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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.REV.P. 901/2022

ENFORCEMENT DIRECTORATE

..... Petitioner

Through: Mr. Zoheb Hossain, Special Counsel

with Mr. Vivek Gurnani and Mr.

Kartik Sabharwal, Advocates.

versus

VINEY KRISHAN CHAUDHARI & ANR.

..... Respondents

Through: Mr. Arjun Kakkar, Advocate for R-1.

Mr. Shailendra Singh, Senior

Standing Counsel with Ms. Dacchita Shahi, Junior Standing Counsel for

R2/Income Tax.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER 08.05.2023

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Re-notify on 06th September 2023.

ANUP JAIRAM BHAMBHANI, J

MAY 8, 2023/ak